

NIGHT LANDING EQUIPMENTS AT AIR-FIELDS

***1000. Sardar Hukam Singh:** (a) Will the Minister of Communications be pleased to state whether air-fields in Delhi are equipped with the latest Night Landing Equipments?

(b) When was the last order for such equipment placed by the Government of India and when was that received?

(c) What was the cost of this equipment?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The bulk of the existing night landing equipment in the two Delhi aerodromes is not of the latest type, having been obtained from war surplus stores. The aerodrome location beacon at Safdarjang Aerodrome is, however, of the latest type.

(b) An order for up-to-date ground lighting equipment for Safdarjang was placed on the Director General, Supplies and Disposals in August, 1952. A similar order for the latest type of ground lighting equipment for Palam is expected to be placed very shortly. Deliveries against both these orders are expected to be completed by the end of 1954.

(c) Rs. 3.3 lakhs approximately for Safdarjang. Rs. 11 lakhs for Palam.

Sardar Hukam Singh: May I know whether any survey has been made to find out the total cost that we shall have to incur for equipping these air-fields with the latest equipment?

Shri Raj Bahadur: A survey as such has not been made, but the cost of the equipment is known. The regulations for the lighting of the runway are laid down by the ICAO. Such airports as are used at night, we have to equip according to that standard. But it will take time to obtain the necessary equipment and instal them.

Shri A. M. Thomas: Is there any scheme before the Government to provide the latest equipment in all the air-fields?

Shri Raj Bahadur: Sir, we are aspiring to do that.

Sri Radhelal Vyas: May I know how the conditions regarding night-landing at the Nagpur air-field compare with the equipment at the air-fields in Delhi?

Shri Raj Bahadur: As I have stated, the Safdarjang aerodrome beacon is of the latest type. We have a beacon at Nagpur also. This is the only airport in India which is equipped with the simple form of approach lighting also.

COAL MINES COMMITTEE OF I.L.O.

***1001. Sardar Hukam Singh:** (a) Will the Minister of Labour be pleased to state whether India participated in the Fifth Session of the Coal Mines Committee of the International Labour Organisation held in November/December, 1953, in the Federal Republic of Germany?

(b) Who were the delegates selected as representatives of the Government of India?

(c) Did any advisers accompany the delegates?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) Shree L. N. Ray, Second Secretary, Embassy of India, Bonn.

(c) No.

Sardar Hukam Singh: May I know whether any representatives of employers and workers were also included?

Shri V. V. Giri: Yes.

Sardar Hukam Singh: Who were they?

Shri V. V. Giri: Shri L. N. Ray, Embassy of India, Government delegate; Shri C. P. Mookerjee and Shri B. P. Agarwal, employers' delegates; Shri B. P. Sinha, Shri Jha, workers' delegates.

Sardar Hukam Singh: Were these nominations made after consultation

with any representative organisations of the employers and workers?

Shri V. V. Giri: Yes, Sir.

Sardar Hukam Singh: Which were the organisations that were consulted?

Shri V. V. Giri: The two all-India organisations of employers, namely the Employers Federation of India and the All India Organisation of Industrial Employers were requested to submit an agreed panel of names and they nominated accordingly. So also, as regards the workers' representatives the Indian National Trade Union Congress was invited to make up nominations as it was found that it was more representative of coal workers than any other organisation.

Sardar Hukam Singh: Did the Government bear all the expenses or was any contribution made by any organisation?

Shri V. V. Giri: The Government bore the expenses of the Government delegate. So far as the employers' and workers' delegates were concerned, it is the ILO that bore the expenses.

Shri T. B. Vittal Rao: May I know the total membership of miners in the Indian National Trade Union Congress?

Shri V. V. Giri: Notice.

NEW STATION NEAR MOTIHARI COURT

*1004. **Shri Bibhuti Mishra:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that representations for the opening of a new station near Motihari court have been received; and

(b) if so, within what period the Motihari court station is going to be opened?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A proposal to this effect has been received from the Senior Deputy Collector, Motihari.

(b) The matter is under investigation.

श्री बिभूति मिश्र : सरकार यहां पर कितने समय के अन्दर स्टेशन बनायेगी ?

Mr. Deputy-Speaker: The matter is under investigation.

रेल तथा यातायात मंत्री (श्री एल० बी० शास्त्री) : अभी तो इस की जांच हो रही है, अभी बनने का सवाल नहीं होता ।

श्री रघुनाथ सिंह : जांच में कितना समय लगेगा ?

श्री एल० बी० शास्त्री : असल में जांच तो होनी भी नहीं चाहिये, मगर माननीय मंत्री के खास कहने की वजह से जांच हो रही है यह स्टेशन मोतीहारी स्टेशन से दो मील के फासले पर है ।

ठाकुर युगल किशोर सिंह : जांच किस सिलसिले में हो रही है ?

Mr. Deputy-Speaker: Next question.

POST OFFICE BUILDINGS IN HYDERABAD

*1005. **Shri T. B. Vittal Rao:** (a) Will the Minister of Communications be pleased to state whether it is a fact that a survey was made of all existing Post Office buildings in Hyderabad State with a view to having the existing buildings extended or new buildings put up?

(b) What steps have been taken in this regard with a view to relieving congestion in the Post Offices?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

(b) Proposals for extension of buildings or for putting up new buildings have been taken up.